

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF APPEAL UNDER CITY OF PANAJI CORPORATION ACT 2002 (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

---

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	AUCPC/1/2014	MR. VALMIKI MENEZES	ESMERALDA DEVELOPERS REP. BY ITS PARTNER JAGDISH BHOBE AND ANR.,	RAMAKANT PARAB AND 3 ORS.,	ADV. SHIVAN DESAI FOR R.4 ADV. SAHISH MAHAMBREY FOR R.2 ADV. PRASHIL J. AROLKAR FOR R.1 U/LAS	

---

Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

Causelists generated by NIC-GHC on 29-05-2020 14:18:55